

LOK SABHA DEBATES

1

LOK SABHA

Thursday May 11 1978/Vaisakha
21, 1900 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

CERTIFIED ACCOUNTS OF INDIAN SCHOOL OF MINES, DHANBAD FOR 1975-76

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER) I beg to lay on the Table a copy of the Certified Accounts (Hindi** version) of the Indian School of Mines Dhanbad, for the year 1975-76 and the Audit Report thereon [Placed in Library See No LT-2295/78]

URBAN LAND (CEILING AND REGULATION) (4TH AMDT) RULES 1978

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR) I beg to lay on the Table a copy of the Urban Land (Ceiling and Regulation) (Fourth Amendment) Rules, 1978 (Hindi and English versions) published in Notification No GSR 571 in Gazette of India dated the 29th April, 1978 under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation) Act 1976 together with an explanatory memorandum [Placed in Library See No LT-2296/78]

2

SECOND REPORT OF JAGMOHAN REDDY COMMISSION WITH GOVERNMENT MEMO AND STATEMENT FOR NOT LAYING HINDI VERSION OF THE REPORT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) On behalf of Shri S D Patil, I beg to lay on the Table —

(1) A copy each of the following papers sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952 —

(1) Second Report dated the 23rd March, 1978 of the P Jagannathan Reddy Commission of Inquiry set up to inquire into certain allegations against Shri Bansi Lal, former Ex-Chief Minister of Haryana and Ex Union Defence Minister

(2) Memorandum (Hindi and English versions) of the Action taken by the Central Government on the above Report

(3) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report mentioned at (1) (1) above [Placed in Library See No LT-2297/78]

STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES, PROMISE ETC GIVEN DURING VARIOUS SESSIONS OF LOK SABHA

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI

**English version of the Accounts and the Audit Report was laid on the Table on the 8th, May, 1978

LARANG SAI): I beg to lay on the Table—

(1) The following statements (Hindi and English versions) showing the action by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha —

(i) Statement No
XXIX-Tenth
Session, 1974

(ii) Statement No
XXI-Twelfth
Session, 1974

(iii) Statement No
IX-Seventeenth
Session, 1976

Fifth Lok
Sabha

(iv) Statement No VI-First
Session, 1977

(v) Statement No IX-Second
Session 1977

(vi) Statement No V-Third
Session, 1977

(vii) Statement No II-Fourth
Session, 1978

(2) A statement (Hindi and English versions showing reasons for delay in the Implementation Reports. [Placed in Library. See No LT-2298/78]

EMPLOYEES' P F (AMDT) SCHEME, 1978

SHRI LARANG SAI On behalf of Shri Dr Ram Kirpal Sinha, I beg to lay on the Table a copy of the Employees' Provident Funds (Amendment) Scheme, 1978 (Hindi and English versions) published in Notification No GSR 602 in Gazette of India dated the 6th May, 1978 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act 1952 [Placed in Library See No LT-2298/78]

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH) I beg to lay on

the Table a copy of Notification No. GSR 273 (E) (Hindi and English versions) published in Gazette of India dated the 9th May 1978, issued under the Central Excise Rules, 1944 [Placed in Library See No LT-2300/78]

COMMITTEE ON PETITIONS

(1) MINUTES

श्री हरि बिष्णु कामत (होशंगाबाद) मैं छठी लोक सभा की याचिका समिति का पत्रद्वारा से छत्तीसवीं बैठक का कार्यवाही माराज सभा पटल पर रखता हूँ।

(1) FOURTH REPORT

श्री हरि बिष्णु कामत मैं छठी लोक सभा की याचिका समिति का वृत्त प्रतिबदन प्रस्तुत करता हूँ।

COMMITTEE ON PAPERS LAID ON THE TABLE

SIXTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar) Sir I beg to present the Sixth Report of the Committee on Papers Laid on the Table

RAILWAY CONVENTION COMMITTEE

THIRD REPORT

SHRI KRISHAN KANT (Chandigarh) I beg to present the Third Report of the Railway Convention Committee on Action Taken by Government on the recommendations contained in their Ninth Report, 1973 on "Social Burdens on Indian Railways"